

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 14 OF 2019 & IA No. 1672 OF 2018

APL No. 15 OF 2019 & IA No. 1670 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member (electricity)

In the matter of:

APL No. 14 OF 2019 & IA No. 1672 OF 2018

M/s. Brics Renewable Energy Pvt. Ltd. Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. Respondent(s)

Counsel for the Appellant(s) : Shubhranshu Padhi for A1

Counsel for the Respondent(s) : Balaji Srinivasan for R1

APL No. 15 OF 2019 & IA No. 1670 OF 2019

M/s. Aavanti Renewable Energy Pvt. Ltd. Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. Respondent(s)

Counsel for the Appellant(s) : Shubhranshu Padhi for A1

Counsel for the Respondent(s) : Balaji Srinivasan for R1

ORDER

Heard Mr. Basava Prabhu S. Patil, learned senior counsel.

Pleadings are complete.

List these matters for hearing on **12.12.2019.**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK